

**THE NATIONAL COMPANY LAW TRIBUNAL  
CHANDIGARH BENCH, CHANDIGARH  
Court I  
(through hybrid mode)**

**Item No.34**

**IA No. 1399/106/ 2023**

**In**

**CP (IB) No. 244/Chd/Pb/2022  
(Admitted)**

**Under Section 94, IBC 2016**

**R 11 NCLT 2016**

**In the matter of:-**

Vikramjit Singh Kochar, PG, Kochar Overseas Pvt. Ltd.

...Petitioner

Due to paucity of time, the matter could not be taken up today, hence  
adjourned to 18.12.2023.

Sd/-  
**Court Officer**

November 20, 2023  
Pdp